Further, Hirdr has been permitted as an alternative medium b sides English, for answering Essay and General Knowledgde papers at the Assistants' Grade Fxaminations conducted by the Union Public Service Commission since 1964 From 1971, candidates appearing in the Stenographers' Exam nation have also been permitted the option to write answers to the General Knowledge papers and to take shorthand tests either in Hindi of in English

Faremell to

Government as well as the Union Public Service Commission are anxious for the speedy implementation of the decisions embodied in the Official Tanguages Resolution The preperatory work involved in the introduction of the various Indian languages as allernative media in the Commission's examinations is however stupendous in volume and intricacy All the same the Commission are proceeding with the preparatory work 1

12 NOON

FAREWELL TO RETIRING MEMBERS

MR CHAIRMAN Every two years onethird of our Members retire and fresh elections take place This time 69 Members are retiring on the 2nd of Apr 1 Many of them may come back I wish to bid farewell to those who may not return

An essential condition for ensuring the success of democracy is tolerance for the other man's point of view and the will to understand it In Parliament we are enabled to realise the full implication of this quality. The whole nation is watching us and a great responsibility devolves on us to see that we do not do anything which might bring discredit to Parliament or set a wrong example for the people I am glad to say that I have found that Members have always tried to maintain the dignity and decorum of the House even when passions were high and strong feelings expressed vehe men ly I am thankful for the courtesv and cooperation extended to me ly one and all in this House

Parting is always sad, but those Members who are retiring arc entering a wider sphere of activity where the opportunities for service and constructive work are vat. The know ledge and experience of the problems of Government acquired by them during their term of membership will stard them in good stead We will cherish the memory of their association

I wish them well and offer them our good

neturing Members

Madam Prime Minister

THE PRIME MINISTER SHRIMATI INDIRA GANDHI) · Mr Chairman, I think it is really the task of the Leader of the House to speak

MR CHAIRMAN I will call him afterwards

SHRIMATI INDIRA GANDHI Since I am here. I should like to say just two or three words I fully support the sentiments which you have expressed regarding the hon Membus who are retiring from this House. We have worked together for several years and I should like to thank them all for the cooperat or which they have given me During this time there have certainly been several acrimonious moments but I think by and large. the functioning of this House has been harmonious and smooth Now many of these Members will not be returning I sincerely hope that wherever they go, they will still tale interest in public affairs. They go from here now as elder statesmen, as you said, with new experiences, having seen difficult periods as well as smooth times and I hope that they will, in their different States, work for the smoother functioning of our domocracy, for the unity of the country and for the strengthening of the people so that we are all together able to meet the challenges which confront us We have passed through a difficult year but I don't think I am exaggerating when I say that I feel that this year is going to be a far more difficult one although perhaps in a different way So I hope that even though many of the Members belong to Opposition parties, they will give some thought to the tremendous problems which confront our country, the great challenge which we face in creating a new society. We can work together in spite of our differences and even sometimes opposing points of view to cicate a better life for all our people I give them all our good wishes.

THE II \DER OF THE HOUSE (SHRI UMASHANKAR DIKSHIT) Mr Chairman, Sir, as you have rightly said partings are sad and I do carry a feeling of sadness, but I think it is the purpose and function of leaders of opinion and Members of this House to make partings as pleasant as possible. This is

a very unique House. I have attended meetings of Assemblies in the States and I have also several times attended the other House, the Lok Sabha and I cannot forget-and I think history will record—that the Rajya Sabha has functioned in a most unique manner in history. It has been a House of many moodschanging moods. Two great teachers presided over this House and they treated most Members as children in school and I think on many occasions Members also reciprocated the sentiments. Sir, we have had occasions when Members had exploded in righteous anger. Our friend Mr. Bhupesh Gupta and other friends who felt that something wrong was said or referred to had stood up for their rights These are occasions to be remembered. There are occasions when on small matters we have spent so much valuable time helping in the understanding of human nature and there are other occasions, memorable occasions, when important Bills and Resolutions which normally would have required days had been passed in hours if not less than an hour. These are matters of which we should be proud and I think we all share this pride. Sir, I have been here only for ten years or so; som might have been for six or for twelve years. It is a very small part of our lives. There are many other fields and occasions where we can cooperate and share the joys and sorrows and experiences of private and public life together and we need not take a tragic view of the matter, 1 do hope, as the Prime Minister has rightly said, whether we are in this part of the House or in the other part of the House, thore are certain basic common beliefs which every partiotic Indian shares and I believe in these matters we will continue to be as good friends as we have been in this House. I associate myself heartily with the sentiments expressed by you and by the Prime Minister.

MR. CHAIRMAN: Mr. Gurupadaswamv.

श्री पीताम्बर दास (उत्तर प्रदेश)ः श्रीमन्, ये तो जाने वाले है, पहले तो विदाई देने वाले को मौका दीजिए।

MR. CHAIRMAN: Then I wanted to call Mr. Sinha.

SHRI RAJENDRA PRATAP SINHA (Bihar): I am also retiring.

SHRI PITAMBER DAS: So you have no other choice except calling me.

आदरणीय सभापित महोदय. वैसे तो हर दुसरे साल हम लोग कुछ माथियों वो विदाई दे देते है। परन्त जैसे Every Coud has a silver lining, वैसे ही हर दूसरे माल हम कूछ नए साथियों का स्वागत भी करते है। भिन्न-भिन्न दलो के लोग अपनी पार्टी के सिद्धान्त, अपनी मान्यताएं, अपने कार्यक्रम इन सब चीजों की चर्चा सदत में करते हैं. प्रश्न भी पूछते है, सरकार की ओर से उत्तर भी आते है, अलग-अलग तरह के अपने दिष्टकोण भी प्रस्तृत होते है, उन सब में मत-विभिन्नता होना स्वाभाविक है। परन्त्र एक बात फिर भी ऐसी है, जिस के ऊपर इस सदन में हम सब एक-मत ही मकते है, होना चाहिए और हम कभी कभी हो भी जाते है। 6 साल इस सदन मे वैठने के बाद क्या हमने यहा की कार्यवाही में जो योगदान दिया उसको देख कर यह कहा जा सकता है कि अपने व्यवहार से हमने सदन की प्रतिष्ठा या उसका सम्मान बढाने में महायता की। मैं समझता ह कि यह सबसे बड़ा कन्टीब्यूशन है किसी भी सदस्य का इस सदन मं रहने का। इस बार जिनने सदस्य जा रहे है किसी न किसी रूप में वे सारे लोग याद आते रहेंगे। परन्तू कूछ लोग उनमे ऐसे है जिनका विशेष रूप से मै जिक्र कर देना चाहता हूं । यहा सीतलवाड साहब और चागला साहब जैसे कानन के पडित थे, जिन का समय-समय पर परामर्श बहुत उपयोगी रहा हे। अकबर अली खान साहब जैसे बुजुर्ग सदस्य थे जो अपनी बजादरी के लिए मिसाल कायम करते है। खोबरागडे साहब थे जिन्होने इस सदन में डिप्टी चेयरमैन के नाते लगभग सभी सदस्तों का मन जीत लिया है। फिर इधर हमारें लीडर आफ दि अपोजीशन भी है--ग्रपादस्वामी साहब, इसी तरह से सुन्दर सिंह भडारी है और लोकनाथ मिश्र है। यह सब कीनियर लोग है। जैड० ए० अहमद साहव का जाना भी हम लोगो को अखरेगा । कभी-कभी राजनारायण साहब की भी याद आती रहा करेगी। यह सब ऐसे लोग है जिनकी 'याद समय-समय पर हम को आती रहेगी । राजनारायण साहब की याद जब आवेगी, तव अर्जन अरोडा साहब की याद न आये यह मंभव नही हो सकता। यह सब माथी अपने जा

[श्री पीतामबर दास]

रहे हैं। इन में कुछ वापस आ जायेंगे यह उड़ी अच्छी बात है। उनका हम फिर स्वागत कर लेंगे, वाकी लोगों वो विदाई देने में तक्लीफ महसूस होती ही है। अपना यह सदन काटी-यूइग हाउस कहा जाता है। इस लिए में तो यही कहा करता हु:

Farewell to

"यह चमन यू ही रहेगा और हजारो बुलबुलै, अपनी अपनी बोलिया सब बोल कर उड जायेगी।"

इन शब्दो के साथ में अपने साथिया को विदाई देता हु।

THE LEADER OF OPPOSITION (SHRI M S GURUPADASWAMY : Mr Chairman, Sir, words fail me to express my gratitude to you and to the hon Prime Minister and the Leader of the House You have been very land to us, Sir, in placing on record your feelings on this occasion of departue. You have rightly said it is always painful and difficult to depart Particularly it is so when we have to depart from friends with whom we had long association Speaking for myself, Sii, I have been in this House for nearly twelve years, and the last six years have been very eventful to me. I have served in the Government for some time during this period very loyally. I have also served the Opposition to the best of my ability and I halo fulfilled this dual roles in my own hemble way I am not sure whether my friends have the same feelings as I have towards them But they have always respected each other I believe, in Parliament respect counts. By giving respect to others we can also get respect from them Whatever may be the differences, wha ever may be the divergence in opinions between friends and friends, I think it is the fact of giving respect to the other that yields good results That is my experience. Sir, you have been very kind to me in particular I always tried to avoid embarrassing you because I ilways felt that by trying to avoid embairassment to you, you will also not embarrass me That is how we conducted outs lies Somebody point d out to me, I think Mr Nawal Kishore You are not fit to be a re 1 Opposition Memb r I ceause you are too s It and too modest.' I do no k ow whether that can be taken as a tribute to me, but the fact remains that you, Sir, in particular hav been very kild and the Leader of the House has been

good at dince. It chas been effective by being silent. There was always a friendly rapport between him and myself. I have always had good treatment at the hands of the Prime Minister. I have seen her at very close quarters and even from a distance. So far as I am concerned, I do not carry any grievance about her because she has been treating me extremely well.

I would be failing in mix duty if I do not pay my complimints and my appreciation to my good friend on the other side, Shri Om Mehta. He has been very friendly and effective Many a tima I wanted to function as an oppositionist but he has disaimed me. Ly his talks, goodwill and kind approach. I think we have got a very fine Whip in him. Without using the whip he has been very effective indeed.

Sit, I will also be failing in my duty if I do not place on record my appreciation of the manner in which the Secretariat is run by Mr Baneijee. I had an inkling of this abilities and I came to the conclusion that we have in him a man who is always helpful to Members of Farhament here who will always try to solve his difficulties and make available the Secretariat for whatever work that Memilers want to do in this House.

Sir, las ly I will also be failing in my duty if I do not express my appreciation to my other colleagues here, the leaders of the other opposition parties aid friends who are retiring along with the They have been very good to me During the last two or three years our associations have been very fruitful

May I say in the end that the Prim's Minister has taken on herself the great responsibility of running the ship of State? She has been trying and striving to bring about rapid social chaiges and economic transformation. She is trying in her own way to introduce radical measures radical programmes. I would like to wish her well in her effort. And I would like to say that under her leadership and with the cooperation of all friends here, the ship of State may have a smooth sailing in future.

In the end may I give my greetings and good wishes to you, Sir, and through you, to the other Members who are retiring along with me and also to such of those Members who have got a further period of time to serve this House?

SHRI RAJENI'RA PRAIAP SINHA Mi Chairman, the kind and generous words and

feelings expressed by you by the Prime Minis ter and the Leader of the House in appreciaton of our work and contribution in this House are really heart waiming Sir, it is a matter of great sati faction that our endeavour in this Houle in solving the vexed problems of the country has not only be n appreciated but Las been found useful by the leaders of our country. Sir, we are particularly grateful to you for all the indulgence that you have shown to is for all the guidince and help that you have given to us. There might be moments when, in the hea of excitement, you might have found us turbulent, you might have found us using expressions not worthy of this House But, Sii, as a great Presiding Officer, you rever lost equilibrium, gertler ess and above all, sense of justice and humour, which restored c Im and theer in this House

our rights and privileges of not only this House but also of our own rights and privileges. I know that you have guarded our rights and privileges so z a lously that at times it may have become embarrassing to the Tiensury Benches. You have been particularly kind and aff chonate to me, and I shall ever treasure your kindness to rie.

Sir, I have the honour and privilege to be as ociated with this House since its very inception. I have had the rare privilege of working with the great parliamentarians of our generation, and I have learnt a lot from them, I have enriched the canvas of my knowledge, learning and scholarship and I am very grateful to each and every Member of this House for giving me due consideration and kindress whether I spoke from this side of the House or from the other side of the House during all these years I have been sitting in the House

Sir Rajya Sabha is an integral part of the Parliament of India We represent the States, and we are supposed to be the custodians of the interests of the States No doubt, we are But my twenty years of experience has shown that our approach to the problems had one over riding consideration, and that was national good. The country's interest always took precedence over the interest of the S ates, and we a'ways looled apon the problems and interests of the States from a national angle Sir in some quart is doubts have been expressed with regard to the usefulness and efficiency of a second or it vising chamber. Sit, these tventy years have amply demons rat d the wisdom of the founding fathers in creating this House. The debates in this House have been complementary and supplem ntary to the debates in the other House and I am sure both the Government and the parties have always welcomed an opportunity which this House provided to give a second look or a second thought, to the various problems. I am sure both the Government and the parties have found this exercise worthwhile for mature consideration and ripe wisdom.

So this House could take a justifiable pride that in an hour of crisis we gave to the country a Prime Minister who is claimed today not only a great Prime Minister but an outstanding lead r of ma kind, a towering personality, who has not only brought glory to this land of ours, both in battle-fields and in peace, but who has established that India is the first and foremost in providing relic and succour to the suffering humanity

Sir, I retire with a sense of fulfilment that in these twenty years India has made remarkable progres in all fillds of activity. She has grown from strength to strength and, above all, under the inspiring leadership of the Prime Minister within achieved a sense of unity, a sense of integration and a sense of resoluteness and, obove all, a sense of silf confidence which has never been so amply measured in the past in this country.

Sir, I retire with a resol e that I shall place at the disposal of my country all that I have learnt and gain d in the last twenty years. I retire with a serie of commitment that I shall continue to serve this country with the same zeal as I served this country, through the forum of this House.

Before I sit down I would like to pay my tribute to the inspiring leadersh p provided by the I eader of the House, Shri Umashankar Dikshit He may not have the flare but he has sound wisdom and his inexhaustible patience I have always admired

Sir, I must also ay a few words about my yoing friend Shii Om Mehta. He has taken to this job of the Deputy Chief Whip as ducks take to water. If we are going to miss anything it is the warmth of his friendship because he looked after us not only in this House but in all walks of our life, and helped us not only in hig matters but also in small matters. His beaming face always di armed us and we shall ever cherish his memory.

Sir I would like to offer my appreciation to the difficilt job performed by the Secretary of this House. We always went to him whenever

[Shri Rajendra Pratap Sinha]

we were in doubt about the interpretation of the Rules of this. House because he is a matter in procedure. Sir, I can tell you that we would not have acquired all that knowledge and experience in dealing with matters that came in this House, we would not have grown as parliamentarians, but for the assistance that we got from the Secretary and the Secretariat and the facilities that were available to us at very short notice that enabled us to take part in the proceedings of the House effectively.

Sir, before I sit down I would like to say a word about the Press The Press is the ev s and ears of the nation. They keep a watch over us and the proceedings of the House and they interpret the proceedings to the nation They have a dual responsibility—to the nation and to this House And I must say, Sir, that the press in India has discharged its responsibility of giving in stice both to the country and to this House and to its Members in an admirable manner Sir, as you have said and also the Prime Minister and the Leader of the House have said, parting is always sorrowful But we part to-day with cheer and joy because we are going to the wider world with all your good wishes, friendship and blessings. Thank

SHRI DAHYABHAI V PATLL (Gujarat)

Mr Chairman, Sir though I am not among those who are retiring, I am grateful to you for allowing me to associate myself with the feelings that fell from the mouth of the Prime Minister and the Leader of the House about a word of goodbye to friends whom we will not see in this House, som of them very eminent in their own sphere, who have made themselves very useful Surely I look upon my years in the Rajya Sabha as years of a new type of education When I came here, Sir, I came with three of my former teachers at the Gujarat Vidyapeeth as my colleagues. So my education was sort of continuing. Then I had the privilege of being here with two eniment teachers who presided over this House All this has been a great education for me as, I am sure, it has been for many others It would take a long time to mention individually the many friends that I have made here Though I have always been sitting on he Opposition, that has not prevented me from naking friends with many people who have at on the Government benches, who have ccupied high positions and I hope to continue

n the same way because we are working for a

common purpose If a democracy has to succeed it has to have an Opposition Therefore, in the Constitution of one of the great countries of the world today, we see a provision for appointing members of the Opposition if they do not come in by election. I will not say more. I will only wish the friends who are retining a happy life, a useful life of service to the country.

SHRI BHUPESH GUPTA (West Bengal)
Sir, I associate myself with the sentiments that you have expressed and also the sentiments expressed by the Prime Min's er and by the Leader of the House whose spiritual presence, if not physical, is always interesting to us. We belong to a House which retires one-third of its Members every two years but never retires itself. That is a dicholomy which has created many problems some of which are worrying us, some of which are not so worrying us. Nonetheless, when old friends leave us, we feel sorry. We feel like bidding friewell, not only that, we wish them well. This is what we are doing now.

It would be hypocritical on my part even on such an occasion if I want to make out as if we had no serious disagreement, incompatible ideas held by us We are here representing difficut social and political forces in the country. We came here not as if we were coming to a club or to an evening party. We came here to fight for the cause of the people, for the masses, and naturally we are in conflict with those who are on the other side ideologically and politically. It goes to the credit of this House that this conflicting social life, just and unavoidable, has been rightly reflected in this House at every critical stage But that does not mean that we have cultivated animosity with each other or we have been personally offensive to our fri nds who are retuing. If per chance we had caused any offence to anybody, here is an occasion and I will not heritate to tender my a wondition, I and absolute apology

(Int rruption)

SHRI M N KAUL Not necessary

SHRI BHUPESH GUPTA After all, we fight on different sides of life. We fight for causes believing them to be true. In that prisonal equations should disappear in the background in the heat of fighting. But none the less we have human spirit. It is a matter of joy to recall that in the last twenty years

Faremell to

that I have been in this House-since the inception I came here to find out where I should sit and I sat there in that place where Mr Gurupadaswams is sitting now I have been a little demoted today, but my demotion has not meant my resignation to fate. I think we should continue to fight-since those days we have built up in this House a system of human affection, a system of human sympathy, we have cultivated friendship amongst us and that has been an enduring contribution to not only the collective, that is in this House, but also if I may say so to this institution I have my views on Rajya Sabha I am one of those who would be glad if this Sabhais no longer there But then today s not the occasion to raise this thing All the same, since we are here, we try to make the best of this House And that is what we have been doing Many of the friends will be lewing, some of them are returning to their charge, they are trying to return to their charge and we welcome them Others will Lot come back. I have no doubt in my mind that wherever they are, they will fight for the cause of the people and naturally my svm pathies will be particularly with those who shall be fighting for radical changes in our social and political life. It is useless for me to extend and advance sympathy and support to everyone irrespective of the causes he fights for But as friends and colleagues in this House certainly our affection goes with them wherever they are That 15 our tradition It is 10 the occasion to utter words of praise about you, Mr Chairman, Sir After all you are not retning Therefore, I do not say anything about you But permit me only to say a few words about my colleagues who are going Among them are many people Some are lawyers, some jurists, some men of literature, some politicians, ans so on All are politicians, I believe But some only by accident may Each of them has contributed in his own way in building up the traditions of this House Personally, if you ask me, I have been perhaps privileged to have a little indulgence from them and what is more a great deal of their affection and friendship which I cherish In all my 20 years in this House I have received abundant affection from my colleagues and those who are going today also belong to this category. They go from this House leaving their friendship, kindness, affection and consideration for us It will be our endeavour, at least at human level, to recipiocate that kindness and affection

that they have shown to me and other coll agues. It is impossible for me to name individuals. Then I will be guilty under the Constitution of discriminating against some It will not be possible for me to name all the 72 Members within the time at my disposal But collectively and individually, they have all contributed magnificently to the working of this House Some have contributed in a no itive way, some have contributed in a negative way, some have contributed by fighting and thus making people like us also fight All good to them They go with our blessings, support and syn pathy They can carry with them our deepest fellow feelings, sympathy and comradeship

SHRI A D MANI (Madhya Pradesh) . Mr Chairman I was t to thank you, the Prime Minister, the Leader of the House and all other friends who have expressed warm sentiments about the retiring Meinbers I came to this House in 1960 in the days of Jawaharlal Nehru and Govind Vallabh Pant I am glad the second generation is at pie ent in this House It will be our mes mable privilege to recall to this H use how the Parliamentary life of the present Prime Minister of India started with her election to the Raiva Sabha Then she became the Information Minister But in the days when I came there was a miscellary of Opposition I am not using that expression in any derogatory sense There was the irresistible vociferous, agreeable and competent Shri Bhupesh Gupta, my good friend Shri Dahyabhai Patel was sitting there, my friend Shri R P Sinha was sitting in those days in the Opposition benches We were very small, but all of us had opportunitic to speak almost an every Bill I have seen Raya Sabha grow in power, prestige stature and influence and it is to the credit of I waharlal Nehru that as a result of pressure exercised by this House he agreed to set up a (ommission to go into the charges made aguinst Sardar Pratap Singh Kairon This is a signal achievement of this House, because Constitutionally it was a little encroachment on the State List The other achievement was in 1962 When the Finance Bill was brought here after being passed by the Lok Sabha, the very acute mind of Shri Santhanam pointed out a drafting mistake in it and he said that it must be removed The Draftsman, the Figance Minister and the Lok Sabha had to agree to the modification which meant that there was a mistake in the Bill as was passed ly the Lok Sabha The Bill was then returned.

[Shri A D Mam]

In 1970 when the Princes Bill was not passed on account of a fraction of a vote, it was said-as Shri Bhupesh Gupta was saying just now-that this chamber is not necessary. But exactly that was the purpose of a revising chamber, because it enabled the Prime Minister to go to the country and get a massive mindate for radical changes The purpose of the second chamber is to put alittle break which in this case enabled the government to go to the country and get the verdict of the country on a controversial issue Sir, I would like to say that a reference has been made to the disorderly scenes Sir, after what has happened in the House of Commons, which is the mother of Parliaments I must say that even though we have given some work to the over-worked Marshal and the Attendants in the Lobby in dealing with some Members, we are a bigger Chamber than the House of Commons itself I ortunately, the Reporters' Lable is between us and the Treasury Benches so that there is no room for anyone to go across, as they can do in the House of Commons, to deal physically with the Members on the other side But, Sir, it is a passing phase in democracy I would like to mention, as one who has very often annoyed you by raising my hand on almost every question, that the Question Hour in this House is being watched with the greatest interest in this country Sir, for one question that I asked in this House about the repatriation of Indians from Cevlon, I am still getting letters from the affected persons So, Sir, the Question Hour in Raiya Sabha has proved effective and it can prove more effective and I do not want to put in a competitive sense of the term in relation to Lok Sabha

Sii, we had the greatest co operation from Secretary and the staff and the Lobby Attendants Sir, one of the persent Members, Mr Om Mehta, was always regarded not as a Government whip, but as a good friend and counsellor of all of us and not ody could have managed a very difficult Rajva Sabha situation when the Government was in a minority.

Sir, we are leaving the Rajya Sabha at a time when we are sure that a stable democracy has come into existence Sir, Mr Neville Maxwell, the correspondent of the "Times" says that by 2000 A D democracy may not survive in India Sir, I am not a political astrologer Bit, by 2000 A D the British monarchy may not be there. I am ecriain about this that democratic institutions

will tend to stry and the Rajya Sabha will play a very important part

returing M mbers

Sir, by having sat here for the last twelve years in this House, we have received one it estimable privilege, the privilege of right of entry into this Parliament, the temple of democracy, the use of the great facilities like the Library which are always available to us. We will be visiting our friends in the House and in the Central Hall and have a cup of coffee or sandwiches of course, at their expense because we will be denied the privileges and perquisites of the Members of Parliament at that time But, Sir, we will always keep our contacts and try to place our services at the disposal of the country.

Sir, I would like to conclude by saying a word of thanks. Sir, the Leader of the House, Shir Umashankar Dikshit was a colleague of mine in the newspaper profession and throughout he has brought about a very placid influence on troublesome situations in this House. He has brought, as you have brought, Sir, a very paternal influence to bear on this side of the House and in these days of our hippy generation and the women lib movements. This paternal influence is sometimed absent in the advince I countries of the world, but it is pies in here in Rajya Sabha for the good of the country.

Sir, I would say that we are Laving with the ple santest memories of Rajya Sabha and we will still continue to work through every Member of Parliam nt by sending questions which I would have liked to ask myself had I been present in the House and ask them to put the questions on my behalf to you Sii, we are going with hal prest memories of our association in the Chamber. I had the privilege of sitting in the Chair as the Vice Chairman of the House on account of the honour that you did by putting me on the Panel o Vice-Charman and I received to opearation from all sections of the House and I do not think I have offend. ed any Member of Parliamert by one harsh word, because Sir temperamentally I have always believed that harsh words do not impress anylody, do not strengthen any cause Thank you, Sir

MR CHAIRMAN Yes, Mr Goswamı

SHRI SRIMAN PRAFILLA GOSWAMI (Assam) Mr Chairman, Sir, amongst the Hing Members who have spok n now I am the retning Member whose term was the

shortest, that is five years. Sir, I am very much grateful to you and the Leader of the House and our able Prime Minister for the nice words they have spoken. I am also grateful to all the Members and the Secretariat for their kindness and cordial assistance. As some of my colleagues have said, Mr. Oin Meha has always been our guide and friend and sometime, our assistant also, so I always remember him.

Sir I will remember these five years of my ex perience in this Ho ise because the greatest events have taken place during this period. I came here in 1667 and I will be it iring on the 2 d April, 1972, and I am proud that during this period I participated in the greatest events that took place in our country through parliamentary democracy by legislator Our Frime Mini ster have made revolution in change in the politics of our country and a new base has been laid for democratic socialism Historic chaiges are taking pleace. It is something like, as I once said in Parliament, a bloodless revolution through Parliam nt And during this period in all stages, I was an active participant. We have been able to nationalise banks and ame d the Constitution and allolish Privy Purses under the courageous leadership of Shrimati Indira Gandhi Now, further revolutionary changes are coming. So I feel that this memory will be inspiring to me

As a matter of fact, I had the privilege of following three of the greatest leaders of the world One was Mahatma Gandhi under whose leadership I had participated in the Civil Disobedience Movements till 1942 The next one was Jawaharlal Nehru under whem we were agitating for the resolution on Democratic Socialism, under whose inspiring I ader ship we passed the resolution on Democratic socialism in Bhubareswar Session of the During thes Congress five years I had the greatest priv lege of working under the inspiring leadership of Shrimari Indira Gandhi. It was a thrilling experience because it was during this period that this historic process was started by hir and I have followed her ardently, fervently, s necrely

Today, during this thirlling experience it vould have been better if I could stay for another five or six years. But, unfortunately due to some reason which I do not know and over which I have no control, I cannot com. All the same, I am not going with a heavy heart. But I am going with a heavy heart for my friends with whom I have worked and from whom I always got help and co-operation,

and I will always remember them I will be working for the ideology for which I have been wirking so long that is, democratic socialism, that is, for truth, for the establishment of truth, and for that I will work whether I remain here or outside

Lastly, sometimes during this period I have b en harsh, very har h, to some of my friends here and I was to apologise for that But I was never male out I did not carry any malice of anger. Once we went outside we were friends again. My nature is such that whenever I speak I speak with all sincerity. Mine is not a lawyer's speech. O ce, when Mr. Bi upesh Gupta called me an Am rican friend or something like that I jumped and quairelled-and he apol si dle er today I apologise to him I have been a co firmed socialist and I will be working for socialism Some p 11 may blame me sometim s and conspire ag nost me to blackmail m, but that does not matter. Linth will prevail in this would, and I am working for truth. At present the whole tru h is at work. Sir, with these words I again explicing my gratitude to you and all my friends and apologise it I was som times harsh during this eriod. Thank you

SHRIMAII SASHODA RIDDS (Andhra Sir. I am returng as the House knows and it is very befitting that when I came to the Parliament 16 years back I came to the Raya Sabha and I feel it is very befitting that I im returns from the Rajya Sibha I came very you g and I am going back not very old. I came straight from the college and I must confess that this Pailiament oncer has been of great expenserce and education and the opportunity which I got I will niver forget. Sir, many people have said miny things but I must say that I am going tack with great experence and a feeling of pride that in all my career of 16 years, whatever I dil, whatever I said, I said t with conviction and never for a mement with a convenience. I am also going with a proud record that I have never used or mi-used the political power or pointed friendship for anything personal I did not want to say anything bu one memory I will always cherish of this House Frery Member in this House-the Chairman, the Leader, the Prim Minister and every Member of this House-treated with the great st affection from whichever part or party he came from I will never forget this and J assure you that wherever I am, I promis you that with the same conviction, with the same [Shrimati Yashodha Reddy] courage, with the same dign to with the same cleanliness I will serve my country and I thank you very much.

MR CHAIRMAN Fhank you very much Papers to be laid on the Table

PAPERS LAID ON THE TABLE

THE INDIAN TELEGRAPH (HITEENTH AMEND-MENT) RULES, 1971

THL MINISTER OF STATE IN THI DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND IRANSPORT (SHRI OM MEHTA) Sir, on behalf of Shii H N Bahuguna, I beg to lay on the Fable, under subsection (5) of section 7 of the Indian Telegraph Act, 1885, a copy (in English and Hindi) of the Ministry of Communications (Posts and Lelegraphs Board) Notification G S R No 1727, dated the 31st November, 1971, publishing the Indian Telegraph (Fifteenth Amendment) Rules, 1971 [Placed in Library See No LT—1665/72]

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THL DEPARTMENT OF PERSONNLL (SRHI RAM NIWAS MIRDHA) SIT I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy (in English and Hindi) each of the following Notifications of the Cabinet Secretariat (Department of Prisonnel)

- (1) Notification G S R No 1688, dated the 27th Sepember 1971, publishing the Fifeenth Amendment of 1971 to the Irdian Ad ministrative Service (Pav) Rules, 1954
- (11) Notification G S R No 1689, dated the 27th September, 19/1, publishing the Indian Adminis trative Service (Fixation of Cadre Strength) Fifteenth Amendment Regulations, 1971
- (iii) Notification G S R No 1792, dated the 22nd October, 1971, publishing the 6th Amendment of

- 1971 to the Indian Police Service (Pay) Rules, 1954
- (iv) Notification G S R No 1793, dated the 26th October, 1971, publishing the Indian Police Service Fixation of Cadre Strength) 5th Amendment Regulations, 1971
- (v) Notification G S R No 1944, dated the 10th November, 1971 publishing the Indian Administrative Service (Pay) Eighteenth Amendment Rules, 1971
- (vi) Notification G S R No 1945, dated the 10th November, 1971, publishing the Indian Administrative (Pay) Seventeenth Amendment Rules, 1971
- (vii) Notification G S R No 1946, dated the 10th November, 1971, publishing the Indian Administrative Service (Fixation of Cadre Streng h) Sixteenth Amendment Regulations, 1971
- (viii) Notification G S R No 1947, dated the 10th November, 1971, publ shing the Lidian Administraine Service (Pay) Sixteenth Amendment Rules, 1971
 - (ix) Notification G S R No 1°05, dated the 4th December, 1971, publishing the All India Services (Death-cum-Retirement Benefits) Second Amandment Rules, 1971
 - (x) Notification G S R No 37, dated the 14th December, 1971, publishing the Ind an Administrative Service (Pay) Nineteenth Amendment Rules, 1971
 - (x1) Notification G S R No 38, dated the 15th December, 1971, publishing the Indian Police Service (Pay) Seventh Amendment Rules, 1971
 - (xii) Notification G S R No 116, dated the 11th January, 1972, publishing the Indian Police Service (Pay) Fist Amendment Rules, 1972
- (xiii) Not fication G S R No 26E, dated the 10 h January, 1972, publishing the Indian Administrative Service (Pay) First Amendment Rules, 1972

[Placed in Library Ses No LI-1513/72 for (1) to (x111)].